

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

3

IA(IBC)(DIS.)/5(MB)2024  
IN C.P. (IB)/784(MB)2021

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 05.04.2024

NAME OF THE PARTIES:

Open Sky Shopping Llp

Vs

Thea Online Services Private Limited

SECTION: 7, 54(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. None present.
2. At the time of preparing the order, it came to the notice of this bench, the Application filed under Section 66 of IBC is pending. The Petitioner has suppressed the facts about the said pendency.
3. This bench feels that this is a case for rehearing, hence this IA(IBC)(DIS.)/5(MB)2024 is **de-reserved** and posted for hearing on **15.04.2024**. Counsel for the Petitioner is directed to submit their reply on the next date of hearing.

Sd/-

ANU J. SINGH  
Member (Technical)

Sd/-

KISHORE VEMULAPALLI  
Member (Judicial)